

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

OA No. 170/00248/2020, OA No. 00249/2020,
OA No. 00250/2020, OA No. 00251/2020, OA No. 00252/2020,
OA No. 00255/2020, OA No. 00256/2020, OA No. 00257/2020,
OA No. 00258/2020, OA No. 00259/2020, OA No. 00260/2020,
OA No. 00261/2020, OA No. 00262/2020, OA No. 00263/2020,
OA No. 00264/2020, OA No. 00265/2020, OA No. 00267/2020,
OA No. 00268/2020, OA No. 00301/2020, OA No. 00304/2020,
OA No. 00306/2020, OA No. 00307/2020, OA No. 00310/2020,
OA No. 00311/2020, OA No. 00317/2020, OA No. 00323/2020,
OA No. 00324/2020, OA No. 00325/2020, OA No. 00351/2020,
OA No. 00377/2020, OA No. 00393/2020 AND OA No. 00420/2020

ORDER RESERVED ON 20.10.2020

DATE OF ORDER: 27.11.2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

OA.248/2020

Shri M. Puttaswamy
S/o Late Mariayappa
Aged about 57 years
Skilled Farm Worker (TS)
TSFW No. 000038
Silkworm Seed Production Centre
National Silkworm Seed Project
Central Silk Board, Govt. of India
B.M. Road, P.B. 7, Ramanagaram 562 159
Karnataka. Permanent R/o Kunagal Village,
K.P. Doddi Post, Kailancha Hobli
Ramanagaram Taluk & District
Karnataka 562 159Applicant

(By Advocate Shri Ravikanth A)

Vs.

1. Central Silk Board

Represented by its CEO & Member Secretary
Central Silk Board, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka State

2. National Silkworm Seed Organization

Central Silk Board
IV Floor, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka
Represented by its Director

3. Silkworm Seed Production Centre

National Silkworm Seed Project
Central Silk Board, Govt. of India
B.M. Road, P.B. 7,
Ramanagaram 562 159
Karnataka Represented by Scientist D
& Head SSPC, Ramanagaram

4. Ministry of Textiles

Union of India/Govt. of India
Represented by its Secretary
Udyog Bhavan, New Delhi 110 011Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.249/2020

Shri Chaluvaraju
S/o Late Marigowda
Aged about 58 years
Skilled Farm Worker (TS)
Emp/TSFW No. 100126
Central Sericultural Research & Training Institute
Central Silk Board
Mananthavady Road, Srirampura
Mysore 570 008, Karnataka State
R/o Door No. 131
Ring Road, Srirampura 1st Stage
Mysuru 570 008, Karnataka State

....Applicant

(By Advocate Shri Ravikanth A)

Vs.

1. Central Silk Board

Represented by its CEO & Member Secretary
Central Silk Board, CSB Complex
BTM Layout, Madivala,
Bengaluru 560 068, Karnataka State

2. The Director

Central Sericultural Research & Training Institute
Central Silk Board, Mananthavady Road
Srirampura, Mysore 570 008

3. Ministry of Textiles

Union of India/Govt. of India
Represented by its Secretary
Udyog Bhavan, New Delhi 110 011

.....Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.250/2020

Shri H.A. Rangadhamne Gowda
S/o Late Adeppa
Aged about 58 years
Skill Farm Worker (TS)
Emp/TSFW No. 100018
Silkworm Seed Production Centre
National Silkworm Seed Organization
Central Silk Board, Ministry of Textiles
Govt. of India
Devanahalli Road, Vijayapura 562 135
Bengaluru Rural District
Karnataka State
R/o Central Silk Board Type I Quarters
Silkworm Seed Production Centre
National Silkworm Seed Organization
Central Silk Board, Ministry of Textiles
Govt. of India
Devanahalli Road, Vijayapura 562 135
Bengaluru Rural District
Karnataka State

....Applicant

(By Advocate Shri Ravikanth A)

Vs.

1. Central Silk Board

Represented by its CEO & Member Secretary
Central Silk Board, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka State

2. National Silkworm Seed Organization

Central Silk Board, IV Floor, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka State
Represented by its Director

3. Silkworm Seed Production Centre

National Silkworm Seed Organization
Central Silk Board, Ministry of Textiles
Govt. of India
Devanahalli Road, Vijayapura 562 135
Bengaluru Rural District
Karnataka State
Represented by the Scientist D/C

4. Ministry of Textiles

Union of India/Govt. of India
Represented by its Secretary
Udyog Bhavan, New Delhi 110 011Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.251/2020

Shri Papa Reddy C @ Papareddy C
S/o Late Chinnappa
Aged about 58 years
Skilled Farm Worker (TS)
Emp/TSFW No. 100077
Silkworm Seed Technology Laboratory
National Silkworm Seed Organization
Central Silk Board, Ministry of Textiles
Govt. of India, Kodathu
Carmelaram Post, Bengaluru 560 035
Karnataka State. R/o Door No. #19
Chikkathimmasandra Village
Muthanallur Post, Anekal Taluk
Bengaluru Urban District 560 099
Karnataka State

....Applicant

(By Advocate Shri Ravikanth A)

Vs.

1. Central Silk Board

Represented by its CEO & Member Secretary
Central Silk Board, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka State

2. National Silkworm Seed Organization

Central Silk Board, IV Floor, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka State
Represented by its Director

3. Silkworm Seed Technology Laboratory

National Silkworm Seed Organization
Central Silk Board, Ministry of Textiles
Govt. of India, Kodathi, Carmelaram Post,
Bengaluru 560 035
Represented by the Scientist D

4. Ministry of Textiles

Union of India/Govt. of India
Represented by its Secretary
Udyog Bhavan, New Delhi 110 011Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.252/2020

Smt Chinnamma @ Chinamma

W/o Late Sri Ramakrishnappa

Aged about 58 years

Skilled Farm Worker (TS)

TSFW No. 100011

Silkworm Seed Production Centre

National Silkworm Seed Organization

Central Silk Board, Govt. of India

Near Rampura Gate, Kolar Road

P.B. No. 17, Chintamani 563 125

Chikkaballapura District, Karnataka State

R/o Ward No. 15

Tapatheshwara Colony, Chintamani 572 125

Chikkaballapura District, Karnataka State

....Applicant

(By Advocate Shri Ravikanth A)

Vs.

1. Central Silk Board

Represented by its CEO & Member Secretary
Central Silk Board, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka State

2. National Silkworm Seed Organization
Central Silk Board, IV Floor, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka
Represented by its Director

3. Silkworm Seed Production Centre
National Silkworm Seed Project
Central Silk Board, Govt. of India
Near Rampura Gate
Kolar Road, P.B. No. 17
Chintamani 563 125
Chikkaballapur District
Represented by Scientist D

4. Ministry of Textiles
Union of India/Govt. of India
Represented by its Secretary
Udyog Bhavan, New Delhi 110 011

.....Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.255/2020

Shri H.B. Swamy
S/o Late H.N. Basavaraju
Aged about 58 years
Skilled Farm Worker (TS)
Emp/TSFW No. 000023
Silkworm Seed Production Centre
National Silkworm Seed Organization
Central Silk Board, Ministry of Textiles
Govt. of India, Opp. Sub Jail, Hunusur Road
Krishnarajanagar 571 602, Mysuru District,
Karnataka State, R/o Hampapura Village,
Hosa Agrahara Hobli, Krishnarajanagar Taluk
Mysuru District 571 601, Karnataka State

....Applicant

(By Advocate Shri Ravikanth A)

Vs.

1. Central Silk Board

Represented by its CEO & Member Secretary
Central Silk Board, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka State

2. National Silkworm Seed Organization
Central Silk Board, IV Floor, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka
Represented by its Director

3. Silkworm Seed Production Centre
National Silkworm Seed Organisation
Central Silk Board, Ministry of Textiles
Govt. of India, Opp. Sub Jail, Hunusur Road
Krishnarajanagar 571 602
Represented by Scientist D

4. Ministry of Textiles
Union of India/Govt. of India
Represented by its Secretary
Udyog Bhavan, New Delhi 110 011Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.256/2020

Shri Shambanna @ M. Shambanna
S/o Late Marulappa
Aged about 58 years
Skilled Farm Worker (TS)
Emp/TSFW No. 100061
Research Extension Centre
(A Unit of Central Sericultural Research
And Training Institute, Mysore)
Central Silk Board, Govt. of India,
Ministry of Textiles, Maraghatta, NH-4
Chikkapura Post, Chitradurga Taluk
Chitradurga District 577520
Karnataka 585 402, R/o D. No. KL 230
Iyyanahalli, Hireguntanoor Hobli
Chitradurga Taluk & District 577 502, K

....Applicant

(By Advocate Shri Ravikanth A)

Vs.

1. Central Silk Board

Represented by its CEO & Member Secretary
Central Silk Board, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka State

2. The Director

Central Sericultural Research & Training Institute
Central Silk Board, Mananthavady Road,
Srirampura, Mysore 570 008

3. Regional Sericultural Research Station

(CSR & TI, Mysore)
Central Silk Board, Kodathi,
Carmelram Post, Bengaluru 560 035
Represented by Scientist D & Head

4. Research Extension Centre

(A Unit of Central Sericultural Research
And Training Institute, Mysore)
Central Silk Board, Govt. of India,
Ministry of Textiles, Maraghatta, NH-4
Chikkapura Post, Chitradurga Taluk
Chitradurga District 577520
Karnataka State
Represented by its Scientist D

5. Ministry of Textiles

Union of India/Govt. of India
Represented by its Secretary
Udyog Bhavan, New Delhi 110 011

.....Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.257/2020

Shri Kumar
S/o Late Ningaiah
Aged about 58 years
Skilled Farm Worker (TS)
Emp/TSFW No. 100504
Central Sericultural Research & Training Institute
Central Silk Board, Mananthavady Road

Srirampura, Mysore 570 008
 Karnataka State
 R/o 2317, 11th Cross, Link Road,
 Ashokapuram, Mysuru 570 008
 Karnataka StateApplicant

(By Advocate Shri Ravikanth A)

Vs.

1. Central Silk Board
 Represented by its CEO & Member Secretary
 Central Silk Board, CSB Complex
 BTM Layout, Madivala
 Bengaluru 560 068, Karnataka State
2. The Director
 Central Sericultural Research & Training Institute
 Central Silk Board, Mananthavady Road
 Srirampura, Mysore 570 008
3. Ministry of Textiles
 Union of India/Govt. of India
 Represented by its Secretary
 Udyog Bhavan, New Delhi 110 011Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.258/2020

Shri Shivanna V
 S/o Late Erabhyraiah @ Bairaiah
 Aged about 58 years
 Skilled Farm Worker (TS)
 Emp/TSFW No. 100058
 P2 Basic Seed Farm
 National Silkworm Seed Organization
 Central Silk Board, Govt. of India
 Nagenahalli Village
 Taredakuppe Post, Kothagere Hobli
 Kunigal Taluk, Tumakuru District,
 Karnataka 572 130
 R/o Nagenahalli Village, Taredakuppe Post
 Kothagere Hobli, Kunigal Taluk
 Tumakuru District, Karnataka 572 130Applicant

(By Advocate Shri Ravikanth A)

Vs.

1. Central Silk Board

Represented by its CEO & Member Secretary
Central Silk Board, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka State

2. National Silkworm Seed Organization

Central Silk Board
IV Floor, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka
Represented by its Director

3. Silkworm Seed Procurement Centre

National Silkworm Seed Organisation
Central Silk Board, Govt. of India
CSB Complex, Santhe Maidana
Kunigal 572 130
Tumakuru District
Represented by its "Scientist D"

4. P2 Basic Seed Farm

National Silkworm Seed Organization
Central Silk Board, Govt. of India
Nagenahalli Village
Teradakuppe Post, Kothagere Hobli
Kunigal Taluk 572 130, Tumakuru District,
Represented by its "Scientist C"

5. Ministry of Textiles

Union of India/Govt. of India
Represented by its Secretary
Udyog Bhavan, New Delhi 110 011

.....Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.259/2020

Shri Basavaraju M
S/o Late Madaiah
Aged about 58 years
Skilled Farm Worker (TS)
Emp/TSFW No. 100217
Central Sericultural Research & Training Institute

Central Silk Board
Mananthavady Road, Srirampura
Mysore 570 008, Karnataka State
R/o 2563, 4th Cross, Hosabandikeri
K.R. Moahall, Mysuru 570 004,
Karnataka State

....Applicant

(By Advocate Shri Ravikanth A)

Vs.

1. Central Silk Board

Represented by its CEO & Member Secretary
Central Silk Board, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka State

2. The Director

Central Sericultural Research & Training Institute
Central Silk Board
Mananthavady Road
Srirampura, Mysore 570 008

3. Ministry of Textiles

Union of India/Govt. of India
Represented by its Secretary
Udyog Bhavan, New Delhi 110 011

.....Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.260/2020

Shri K.B. Vishwanatha @ Viswanatha
S/o Late B. Boregowda
Aged about 58 years
Skilled Farm Worker (TS)
Emp/TSFW No. 100034
P2 Basic Seed Farm - Gavimata
National Silkworm Seed Organization
Central Silk Board, Govt. of India
Gavimata Village, Krishnarajapet Taluk 571 426
Mandya District, Karnataka State
R/o Kommenahalli Village, Hariharapura Post
Mandya District 571605, Karnataka State

....Applicant

(By Advocate Shri Ravikanth A)

Vs.

1. Central Silk Board

Represented by its CEO & Member Secretary
Central Silk Board, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka State

2. National Silkworm Seed Organization

Central Silk Board
IV Floor, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka
Represented by its Director

3. P2 Basic Seed Farm - Gavimata

National Silkworm Seed Organization
Central Silk Board, Govt. of India
Gavimata Village
Krishnarajapet Taluk 571426, Mandya District,
Represented by its Scientist D

4. Ministry of Textiles

Union of India/Govt. of India
Represented by its Secretary
Udyog Bhavan, New Delhi 110 011

.....Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.261/2020

Shri M. Gopalappa

S/o Late Muniyappa

Aged about 58 years

Skilled Farm Worker (TS)

TSFW No. 100023

Regional Sericultural Research Station
(CSR & TI, Mysore), Central Silk Board,

Kodathi, Carmelram Post,

Bengaluru 560 035, Karnataka State

R/o Bellikere Village, Muthusandra Post

Anagondahalli Hobli, Hosakote Taluk 560 087

Bengaluru Rural District, Karnataka State

....Applicant

(By Advocate Shri Ravikanth A)

Vs.

1. Central Silk Board

Represented by its CEO & Member Secretary
Central Silk Board, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka State

2. The Director

Central Sericultural Research & Training Institute
Central Silk Board, Mananthavady Road,
Srirampura, Mysore 570 008

3. Regional Sericultural Research Station

(CSR & TI, Mysore)
Central Silk Board, Kodathi,
Carmelram Post, Bengaluru 560 035
Represented by Scientist D & Head

4. Ministry of Textiles

Union of India/Govt. of India
Represented by its Secretary
Udyog Bhavan, New Delhi 110 011

.....Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.262/2020

Shri M.B. Basavarajegowda
So Late Boregowda
Aged about 58 years
Skilled Farm Worker (TS)
Emp/TSFW No. 100020
P2 Basic Seed Farm - Gavimata
National Silkworm Seed Organization
Central Silk Board, Govt. of India
Gavimata Village,
Krishnarajpet Taluk 571 426
Mandya District, Karnataka State
R/o # 105, Kalamma Gudi Beedi
Hosaholalu Village, Kasaba Hobli
Mandya District 571426,
Karnataka State

....Applicant

(By Advocate Shri Ravikanth A)

Vs.

1. Central Silk Board

Represented by its CEO & Member Secretary
Central Silk Board, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka State

2. National Silkworm Seed Organization

Central Silk Board
IV Floor, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka
Represented by its Director

3. P2 Basic Seed Farm - Gavimata

National Silkworm Seed Organization
Central Silk Board, Govt. of India
Gavimata Village
Krishnarajapet Taluk 571426, Mandya District,
Represented by its Scientist D

4. Ministry of Textiles

Union of India/Govt. of India
Represented by its Secretary
Udyog Bhavan, New Delhi 110 011Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.263/2020

Shri Gangadharmaiah
S/o Late Doddha Honnaiah
Aged about 58 years
Skilled Farm Worker (TS)
Emp/TSFW No. 100038
P2 Basic Seed Farm
National Silkworm Seed Organization
Central Silk Board, Govt. of India
Nagenahalli Village Taredakuppe Post,
Kothagere Hobli, Kunigal Taluk,
Tumakuru District, Karnataka 572 130
R/o Sulekuppe Kaval
Taredakuppe Post, Kothagere Hobli
Kunigal Taluk, Tumakuru District
Karnataka 572 130

....Applicant

(By Advocate Shri Ravikanth A)

Vs.

1. Central Silk Board

Represented by its CEO & Member Secretary
Central Silk Board, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka State

2. National Silkworm Seed Organization

Central Silk Board
IV Floor, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka
Represented by its Director

3. Seed Cocoon Procurement Centre

National Silkworm Seed Organisation
Central Silk Board, Govt. of India
CSB Complex, Santhe Maidana
Kunigal 572 130
Tumakuru District
Represented by its "Scientist D"

4. P2 Basic Seed Farm

National Silkworm Seed Organization
Central Silk Board, Govt. of India
Nagenahalli Village
Teradakuppe Post, Kothagere Hobli
Kunigal Taluk 572 130, Tumakuru District,
Represented by its "Scientist C"

5. Ministry of Textiles

Union of India/Govt. of India
Represented by its Secretary
Udyog Bhavan,
New Delhi 110 011

.....Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.264/2020

Shri Siddagangaiah T.E.
S/o Erashanaiah
Aged about 58 years
Skilled Farm Worker (TS)

Emp/TSFW No. 100053
P2 Basic Seed Farm
National Silkworm Seed Organization
Central Silk Board, Govt. of India
Nagenahalli Village, Theredakuppe Post,
Kothagere Hobli, Kunigal Taluk,
Tumakuru District, Karnataka 572 130
R/o #161 Theredakuppe Village and Post,
Kothagere Hobli, Kunigal Taluk,
Tumakuru District, Karnataka 572 120
....Applicant

(By Advocate Shri Ravikanth A)

Vs.

1. Central Silk Board

Represented by its CEO & Member Secretary
Central Silk Board, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka State

2. National Silkworm Seed Organization

Central Silk Board
IV Floor, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka
Represented by its Director

3. Seed Cocoon Procurement Centre

National Silkworm Seed Organisation
Central Silk Board, Govt. of India
CSB Complex, Santhe Maidana
Kunigal 572 130
Tumakuru District
Represented by its "Scientist D"

4. P2 Basic Seed Farm

National Silkworm Seed Organization
Central Silk Board, Govt. of India
Nagenahalli Village
Teradakuppe Post, Kothagere Hobli
Kunigal Taluk 572 130, Tumakuru District,
Represented by its "Scientist C"

5. Ministry of Textiles

Union of India/Govt. of India
Represented by its Secretary

Udyog Bhavan, New Delhi 110 011

.....Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.265/2020

Shri Narayana K.V.
S/o Late Venkataiah
Aged about 58 years
Skilled Farm Worker (TS)
Emp/TSFW No. 100022
P1 Grinage, Chikkamalawadi
National Silkworm Seed Organization
Central Silk Board, Govt. of India
Chikkamalawadi, Kunigal Taluk,
Tumakuru District, Karnataka 572 130
R/o S Kodagihalli, Gubbi Taluk,
Tumakuru District 572 213,
Karnataka 572 130

....Applicant

(By Advocate Shri Ravikanth A)

Vs.

1. Central Silk Board

Represented by its CEO & Member Secretary
Central Silk Board, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka State

2. National Silkworm Seed Organization

Central Silk Board
IV Floor, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka
Represented by its Director

3. Seed Cocoon Procurement Centre

National Silkworm Seed Organisation
Central Silk Board, Govt. of India
CSB Complex, Santhe Maidana
Kunigal 572 130
Tumakuru District
Represented by its "Scientist D"

4. P1 Grinage (Grainage)
 National Silkworm Seed Organization
 Central Silk Board, Govt. of India
 Chikkamalawadi
 Kunigal Taluk 572 130,
 Tumakuru District,
 Represented by its "Scientist C"

5. Ministry of Textiles
 Union of India/Govt. of India
 Represented by its Secretary
 Udyog Bhavan, New Delhi 110 011

.....Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.267/2020

Shri Mariyappa
 S/o Late Erachikkaiah
 Aged about 58 years
 Skilled Farm Worker (TS)
 Emp/TSFW No. 100045
 P2 Basic Seed Farm
 National Silkworm Seed Organization
 Central Silk Board, Govt. of India
 Nagenahally Village
 Kothagere Hobli, Kunigal Taluk,
 Tumakuru District, Karnataka 572 130
 R/o Gollarahatti, Kothagere Hobli
 Kunigal Taluk, Tumakuru District 572 130

....Applicant

(By Advocate Shri Ravikanth A)

Vs.

1. Central Silk Board
 Represented by its CEO &
 Member Secretary
 Central Silk Board,
 CSB Complex BTM Layout,
 Madivala, Bengaluru 560 068,
 Karnataka State

2. National Silkworm Seed Organization
 Central Silk Board, IV Floor, CSB Complex
 BTM Layout, Madivala

Bengaluru 560 068, Karnataka
Represented by its Director

3. Seed Cocoon Procurement Centre
National Silkworm Seed Organisation
Central Silk Board, Govt. of India
CSB Complex, Santhe Maidana
Kunigal 572 130, Tumakuru District
Represented by its "Scientist D"

4. P2 Basic Seed Farm
National Silkworm Seed Organization
Central Silk Board, Govt. of India
Nagenahally, Teradakuppe Post,
Kothagere Hobli, Kunigal Taluk 572 130,
Tumakuru District,
Represented by its "Scientist C"

5. Ministry of Textiles
Union of India/Govt. of India
Represented by its Secretary
Udyog Bhavan, New Delhi 110 011

.....Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.268/2020

Shri Chikkashanaiah @ Chikkasanaiah
S/o Late Sri Doddashanaiah
Aged about 58 years
Skilled Farm Worker (TS)
Emp/TSFW No. 100039
P2 Basic Seed Farm
National Silkworm Seed Organization
Central Silk Board, Govt. of India
Nagenahally Village, Kothagere Hobli, Kunigal Taluk,
Tumakuru District, Karnataka 572 130
R/o Megalapalya, Narjankuppe Village,
Teredakuppe Post, Kothagere Hobli,
Kunigal Taluk, Tumakuru District 572 130

....Applicant

(By Advocate Shri Ravikanth A)

Vs.

1. Central Silk Board
Represented by its CEO & Member Secretary

Central Silk Board, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka State

2. National Silkworm Seed Organization
Central Silk Board
IV Floor, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka
Represented by its Director

3. Seed Cocoon Procurement Centre
National Silkworm Seed Organisation
Central Silk Board, Govt. of India
CSB Complex, Santhe Maidana
Kunigal 572 130, Tumakuru District
Represented by its “Scientist D”

4. P2 Basic Seed Farm
National Silkworm Seed Organization
Central Silk Board, Govt. of India
Nagenaahally
Teradakuppe Post, Kothagere Hobli
Kunigal Taluk 572 130, Tumakuru District,
Represented by its "Scientist C"

5. Ministry of Textiles
Union of India/Govt. of India
Represented by its Secretary
Udyog Bhavan, New Delhi 110 011

.....Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.301/2020

Shri Gangaiah
S/o Chikkashanaiah
Aged about 58 years
Skilled Farm Worker (TS)
Emp/TSFW No. 100046
P2 Basic Seed Farm
National Silkworm Seed Organization
Central Silk Board, Govt. of India
Nagenahalli Village, Theredakuppe Post,
Kothagere Hobli, Kunigal Taluk,
Tumakuru District, Karnataka 572 130
R/o Sanna Hullayyana Palya

Theredakuppe Village & Post,
Kothagere Hobli, Kunigal Taluk,
Tumakuru District 572 120

....Applicant

(By Advocate Shri Ravikanth A)

Vs.

1. Central Silk Board

Represented by its CEO & Member Secretary
Central Silk Board, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka State

2. National Silkworm Seed Organization

Central Silk Board
IV Floor, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka
Represented by its Director

3. Seed Cocoon Procurement Centre

National Silkworm Seed Organisation
Central Silk Board, Govt. of India
CSB Complex, Santhe Maidana
Kunigal 572 120
Tumakuru District
Represented by its "Scientist D"

4. P2 Basic Seed Farm

National Silkworm Seed Organization
Central Silk Board, Govt. of India
Nagenahalli Village
Teradakuppe Post, Kothagere Hobli
Kunigal Taluk 572 130, Tumakuru District,
Represented by its "Scientist C"

5. Ministry of Textiles

Union of India/Govt. of India
Represented by its Secretary
Udyog Bhavan, New Delhi 110 011

.....Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.304/2020

Sri Govindaiah
S/o Narasimhaiah
Aged about 57 years
R/a No. 17, CSRTI Quarters,
V.P. Farm JLB Road, Mysore
Working as Farm Worker,
Central Sericultural Research & Training Institute
Central Silk Board, Mananthavadi Road,
Srirampura, Mysore 570 008
.....Applicant

(By Advocate Shri R. Veerendra Sharma)

Vs.

1. The Central Silk Board
Represented by its Member Secretary & CEO
Central Silk Board, CSB Complex
BTM Layout, Madivala, Bengaluru 560 068

2. The Director
Central Sericultural Research & Training Institute
Central Silk Board, Mananthavadi Road
Srirampura, Mysore 570 008

3. Union of India
Rep by its Secretary
Ministry of Textiles
Udyog Bhavan, New Delhi 110 001Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.306/2020

Shri K.M. Prabhudevamurthy
S/o Late Kunabevu Mata Ramagiriyaiah
@ Ramagiriyya
Aged about 58 years
Skill Farm Worker (TS)
Emp/TSFW No. 000039
Silkworm Seed Production Centre
National Silkworm Seed Project
Central Silk Board, Govt. of India
B.M. Road, P.B. 7,
Ramanagaram 562 159, Karnataka
Permanent R/o Door No. 11

Central Silk Board Staff Type I Quarters
Near Aralimaradakatte
Devarasegowdanadoddi Road
Ramanagaram Taluk & District
Karnataka 562 159

....Applicant

(By Advocate Shri Ravikanth A)

Vs.

1. Central Silk Board

Represented by its CEO & Member Secretary
Central Silk Board, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka State

2. National Silkworm Seed Organization

Central Silk Board
IV Floor, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka
Represented by its Director

3. Silkworm Seed Production Centre

National Silkworm Seed Project
Central Silk Board, Govt. of India
B.M. Road, P.B. 7,
Ramanagaram 562 159
Karnataka. Represented by Scientist D
& Head SSPC, Ramanagaram

4. Ministry of Textiles

Union of India/Govt. of India
Represented by its Secretary
Udyog Bhavan
New Delhi 110 011

.....Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.307/2020

Shri M. Palaniswamy
S/o Late Magali
Aged about 58 years
Skilled Farm Worker (TS)
Emp/TSFW No. 100003
Regional Sericultural Research Station

(A Unit of CSR & TI, Mysore)
Central Silk Board, Govt. of India,
Near Railway Station, Nanjangud Road,
Chamarajanagara 571 313, Karnataka State
R/o Udigala Village & Post, Harave Hobli,
Chamarajanagara Taluk & District
Karnataka State 571 313

....Applicant

(By Advocate Shri Ravikanth A)

Vs.

1. Central Silk Board

Represented by its CEO & Member Secretary
Central Silk Board, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka State

2. The Director

Central Sericultural Research & Training Institute
Central Silk Board, Mananthavady Road,
Srirampura, Mysore 570 008

3. Regional Sericultural Research Station

(A Unit of CSR & TI, Mysore)
Central Silk Board, Govt. of India
Near Railway Station, Nanjangud Road,
Chamarajanagara 571 313

4. Ministry of Textiles

Union of India/Govt. of India
Represented by its Secretary
Udyog Bhavan, New Delhi 110 011

.....Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.310/2020

Shri Basha
S/o Late Sydu Sab
Aged about 58 years
Skilled Farm Worker (TS)
Emp/TSFW No. 100069
Regional Sericultural Research Station
(CSR & TI, Mysore)
Central Silk Board, Kodathi,
Carmelram Post,

Bengaluru 560 035, Karnataka State
R/o Bidaraguppe Village & Post
Attibele Hobli, Anekal Taluk
Karnataka State 562 107

....Applicant

(By Advocate Shri Ravikanth A)

Vs.

1. Central Silk Board

Represented by its CEO & Member Secretary
Central Silk Board, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka State

2. The Director

Central Sericultural Research & Training Institute
Central Silk Board, Mananthavady Road,
Srirampura, Mysore 570 008

3. Regional Sericultural Research Station

(CSR & TI, Mysore)
Central Silk Board, Kodathi,
Carmelram Post, Bengaluru 560 035
Represented by Scientist D & Head

4. Ministry of Textiles

Union of India/Govt. of India
Represented by its Secretary
Udyog Bhavan, New Delhi 110 011

.....Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.311/2020

Shri Lakshmana
S/o Narayanappa
Aged about 58 years
Skilled Farm Worker (TS)
Emp/TSFW No. 200015
Seri-Biotech Research Laboratory
Central Silk Board, Govt. of India,
Kodathi, Carmelram Post,
Bengaluru 560 035, Karnataka State
R/o Door No. # 336
Bidaraguppe Main Road
Bidaraguppe Village & Post

Attibele Hobli, Anekal Taluk
Karnataka State 562 107

....Applicant

(By Advocate Shri Ravikanth A)

Vs.

1. Central Silk Board

Represented by its CEO & Member Secretary
Central Silk Board, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka State

2. Seri-Biotech Research Laboratory

Central Silk Board, Govt. of India,
Kodathi, Carmelram Post,
Bengaluru 560 035
Represented by its Director

3. Ministry of Textiles

Union of India/Govt. of India
Represented by its Secretary
Udyog Bhavan, New Delhi 110 011

.....Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.317/2020

Shri J.N. Mohan
S/o late Nanjundiah
Aged 57 years,
R/a MP/65/17, Hosaholalu,
Krishnarajpet,
Mandya 571 426
Working as Farm Worker,
Central Sericultural Research
& Training Institute, Central Silk Board,
Silk Building, Jayanagar,
Krishnarajpet 571 426

....Applicant

(By Advocate Shri R. Veerendra Sharma)

Vs.

1. The Central Silk Board

Represented by its Member Secretary & CEO
Central Silk Board,

CSB Complex, BTM Layout,
Madivala, Bengaluru 560 068

2. The Director
Central Sericulture Research
& Training Institute
Silk Building, Jayanagar,
New Extention, Hosaholalu Road,
Krishnarajpet, Mandya 571 426

3. Union of India
Rep by its Secretary
Ministry of Textiles
Udyog Bhavan, New Delhi

.....Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.323/2020

Shri Ashok Kumar
S/o late Shri Chikka Puttaiah
Aged about 57 years
Skilled Farm Worker
TSFW No. 100517
CMF Section
Central Sericultural Research
& Training Institute, Central Silk Board,
Ministry of Textiles, Govt. of India
Manandavadi Road, Mysuru 570 008
R/o # C.H. 14, 2nd Cross
Kukkarahalli, Saraswathipuram,
Mysuru 570 009, Karnataka

....Applicant

(By Advocate Shri Ravikanth A)

Vs.

1. Central Silk Board
Represented by its CEO & Member Secretary
Central Silk Board, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka State

2. Central Sericultural Research & Training Institute
Central Silk Board,
Ministry of Textiles, Govt. of India
Manandavadi Road, Srirampura

Mysuru 570 008
Represented by its Director & CPIO

3. Ministry of Textiles
Union of India/Govt. of India
Represented by its Secretary
Udyog Bhavan, New Delhi 110 011Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.324/2020

1. Shri Ravikumar
S/o Rachegowda
Aged 58 years, R/a EWA-296,
New Kantharaj Urs Road,
Kuvempunagara, Mysore
Working as Skilled Farm Worker (TS),
Central Sericultural Research &
Training Institute, Srirampura, Mysore.

2. Shri D. Mariswamyy
S/o late Basavaiah
Aged 58 years,
R/a No. 1173, E & F block,
4th Main, 7th Cross,
Ramakrishnanagara, Mysore
Working as Skilled Farm Worker (TS),
Central Sericultural Research &
Training Institute, Srirampura, Mysore.

....Applicants

(By Advocate Shri B.S. Venkatesh Kumar)

Vs.

1. The Central Silk Board
Represented by its CEO & Member Secretary
Central Silk Board, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068

2. The Director,
Central Sericultural Research & Training Institute
Central Silk Board,
Manandavadi Road,
Srirampura, Mysuru 570 008

3. Union of India
 Represented by its Secretary
 Ministry of Textiles
 Udyog Bhavan, New DelhiRespondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.325/2020

Shri Beeraiah
 S/o Late Doddaiyah
 Aged about 58 years
 Skilled Farm Worker (TS)
 Emp/TSFW No. 000036
 Sericulture Service Centre
 Silkworm Seed Production Centre
 National Silkworm Seed Organization
 Central Silk Board, Govt. of India
 Krishnapuradoddi (K.P. Doddi)
 Ramanagaram Taluk, Ramanagaram District
 Karnataka 562 159,
 R/o Type 4 Quarters No. 7, Govt. Silk Farm
 K.P. Doddi Village & Post, Khylancha Hobli
 Ramanagaram Taluk & District
 Karnataka 562 159

....Applicant

(By Advocate Shri Ravikanth A)

Vs.

1. Central Silk Board
 Represented by its CEO & Member Secretary
 Central Silk Board, CSB Complex
 BTM Layout, Madivala
 Bengaluru 560 068, Karnataka State

2. National Silkworm Seed Organization
 Central Silk Board
 IV Floor, CSB Complex
 BTM Layout, Madivala
 Bengaluru 560 068, Karnataka
 Represented by its Director

3. Silkworm Seed Production Centre
 National Silkworm Seed Project
 Central Silk Board, Govt. of India
 B.M. Road, P.B. 7,

Ramanagaram 562 159
Karnataka. Represented by Scientist D
& Head SSPC, Ramanagaram

4. Sericulture Service Centre
Silkworm Seed Production Centre
National Silkworm Seed Organization
Central Silk Board, Govt. of India
Krishnapuradoddi (K.P. Doddi)
Ramanagaram Taluk,
Ramanagaram District
Karnataka 562 159
Represented by its Office-In-Charge

5. Ministry of Textiles
Union of India/Govt. of India
Represented by its Secretary
Udyog Bhavan, New Delhi 110 011Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.351/2020

Sampangiramaiah,
Age: 59 years,
S/o Thimmarayapa,
Skilled Farm Worker (TS),
E No. 100074
Central Silk Board, Carmelaram PO,
Bangalore 560 035, Residing at, No. 381,
Bidarguppe 560 127, Anekal Taluk

....Applicant

(By Advocate Shri P. Kamalesan)

Vs.

1. Incharge,
Central Silk Board,
Kodathi – Carmelaram PO,
Bangalore 560 035

2. CEO & Member Secretary,
Central Silk Board,
CSB Complex, BTM Layout,
Madiwala, Bangalore 560 068

3. Union of India,
Reptd by Secretary,
Ministry of Textiles,
Udyog Bhavan, New Delhi 110 001Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.377/2020

Shri Mudalaiah
S/o Late Giriappa
Aged about 58 years
Skill Farm Worker (TS)
Emp/TSFW No. 000011
Silkworm Seed Production Centre
National Silkworm Seed Organization
Central Silk Board, Ministry of Textiles
Govt. of India, B.T.M. Layout, Hosur Road,
Dollars Scheme, Madiwala,
Bengaluru, Karnataka 560 068
R/o # 121/A, 1st Main
1st Cross, Shakthi Garden
Moodalapalya, Bengaluru North
Karnataka 560 072

....Applicant

(By Advocate Shri Ravikanth A)

Vs.

1. Central Silk Board
Represented by its CEO & Member Secretary
Central Silk Board, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka State

2. National Silkworm Seed Organization
Central Silk Board
IV Floor, CSB Complex
BTM Layout, Madivala
Bengaluru 560 068, Karnataka
Represented by its Director

3. Silkworm Seed Production Centre
National Silkworm Seed Organization
Central Silk Board, Ministry of Textiles
Govt. of India, B.T.M. Layout, Hosur Road,
Dollars Scheme, Madiwala,

Bengaluru, Karnataka 560 068
Represented by its Scientist D

4. Ministry of Textiles
Union of India/Govt. of India
Represented by its Secretary
Udyog Bhavan, New Delhi 110 011Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.393/2020

1. Shri T.H. Krishne Gowda
S/o Honnappa
Aged 56 years,
R/a Thamplapura, 3rd Main, 7th Cross,
Shanthinagara, Hassan 673 201

2. Shri Bheemaiah
S/o M.K. Mallaiah
Aged 57 years,
R/a Doddamandigenahalli,
Kandli Post, Hassan 573 217

3. Shri A.V. Lakshmana
S/o Venkatagiri Gowda,
CSRTI Quarters,
Devarayanapatna, Thambli Post,
Hassan 573 217

4. Shri K.L. Krishnegowda
S/o late Lakshmanegowda
Aged 56 years,
R/a Devarayanapatna,
B.M. Road, Kandli Post,
Near CSRTA Quarters,
Hassan 573 217

5. Shri Basavaraju
S/o Siddamallappa
Aged 56 years,
R/a Koushika Village,
Koushika Post, Alur Taluk,
Hassan District 573 212

6. Shri C.L. Eeregowda
S/o Lakshmegowda

Aged 56 years
Chikkagenigere,
Doddagenigere Post,
Alur Taluk, Hassan 573 220

7. Smt. R. Kanthamma
W/o late Shanmuka
Aged about 55 years,
R/a Opp NSC, Kandli,
Kandli Post, Hassan 573 201

All the applicants are
Working as Skilled Farm Workers,
At Basic Seed Farm, CSR&TI,
Central Silk Board, Deverayapatna, Hassan

....Applicants

(By Advocate Shri R. Veerendra Sharma)

Vs.

1. The Central Silk Board
Represented by its Member Secretary & CEO
Central Silk Board, CSB Complex
BTM Layout, Madivala, Bengaluru 560 068

2. The Director
Central Sericultural Research & Training Institute
Central Silk Board, Mananthavadi Road
Srirampura, Mysore 570 008

3. Union of India
Represented by its Secretary
Ministry of Textiles
Udyog Bhavan, New Delhi

.....Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

OA.420/2020

Shri M. Malleshaiah
S/o Late Madaiah
Aged about 58 years
Skilled Farm Worker (TS)
Emp/TSFW No. 100008
Regional Sericultural Research Station
(A Unit of CSR & TI, Mysore)
Central Silk Board, Govt. of India

Near Railway Station, Nanjangud Road,
Chamarajanagara 571 313
Karnataka State
Permanent R/o Heggavadipura Village
Ambedkar Street,
Santhemarahalli Hobli & Post,
Chamarajanagara Taluk & District
Karnataka State 571 115

....Applicant

(By Advocate Shri Ravikanth A)

Vs.

1. Central Silk Board

Represented by its CEO & Member Secretary
Central Silk Board, CSB Complex
BTM Layout, Madivala,
Bengaluru 560 068, Karnataka State

2. The Director

Central Sericultural Research & Training Institute
Central Silk Board, Mananthavady Road,
Srirampura, Mysore 570 008

3. Regional Sericultural Research Station

(A Unit of CSR & TI, Mysore)
Central Silk Board, Govt. of India
Near Railway Station, Nanjangud Road,
Chamarajanagara 571 313

4. Ministry of Textiles

Union of India/Govt. of India
Represented by its Secretary
Udyog Bhavan
New Delhi 110 011

....Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

ORDER

PER: SURESH KUMAR MONGA, MEMBER (J)

With the consent of learned counsels for the parties, OA No. 170/00248/2020, OA No. 00249/2020, OA No. 00250/2020, OA No. 00251/2020, OA No. 00252/2020, OA No. 00255/2020, OA No. 00256/2020,

OA No. 00257/2020, OA No. 00258/2020, OA No. 00259/2020, OA No. 00260/2020, OA No. 00261/2020, OA No. 00262/2020, OA No. 00263/2020, OA No. 00264/2020, OA No. 00265/2020, OA No. 00267/2020, OA No. 00268/2020, OA No. 00301/2020, OA No. 00304/2020, OA No. 00306/2020, OA No. 00307/2020, OA No. 00310/2020, OA No. 00311/2020, OA No. 00317/2020, OA No. 00323/2020, OA No. 00324/2020, OA No. 00325/2020, OA No. 00351/2020, OA No. 00377/2020, OA No. 00393/2020 and OA No. 00420/2020 are taken up together for disposal as a common question of law and fact is involved in all these cases. For the sake of convenience, the facts are extracted from OA No. 170/00248/2020 M. Puttaswamy vs Central Silk Board and Others.

2. Pleaded case of the applicant is that he was initially appointed as a casual Farm Worker on 07.11.1985. He was later on converted to a Time Scale labourer. After undertaking a training, he was designated as a Skilled Farm Worker. It has further been pleaded that he was granted the benefit of Casual Labourers (Grant of Temporary Status & Regularization) Scheme, 1993 in the year 2005-06 and since then he has been working as a Temporary Status Skilled Farm Worker. He was converted as a Group-D employee and his basic pay was refixed vide Office Memorandum dated 30.03.2016. By now he has completed more than 34 years of service. The respondents have implemented the recommendations of the 7th Pay Commission and accordingly his pay has been re-fixed. The applicant stands at par with the corresponding regular Group-D employees of the

Central Government. The applicant, though has been converted as Group-D employee, but still the respondents are not treating him as a permanent employee. It has further been stated that he is entitled to continue in the services of Central Silk Board till he attains the age of 60 years. It has been averred that the Central Government Industrial Tribunal-cum-Labour Court, Bangalore (hereinafter called as Industrial Tribunal) in CR No. 151/2007 has passed an award wherein it has been held that the demand of Time Scale Farm Workers working with the Central Silk Board for enhancement of their age of retirement from 55 years to 60 years is legal and justified. It has further been stated that this Tribunal has also allowed OA No. 170/00299/2018 (Puttaraju Vs. Central Silk Board) wherein a direction has been issued to respondent Central Silk Board to retire its employees at the age of 60 years. Claiming parity with Puttaraju's case (*supra*), the applicant has filed the present Original Application. The applicant herein is seeking a declaration that his retirement/superannuation at the age of 58 years is illegal. He has further prayed for a direction to respondent Central Silk Board to enhance his age of retirement until 60 years.

3. The respondents by way of filing a joint reply have joined the defence and opposed the applicant's claim. It has been averred that the Central Silk Board is a statutory body created by an Act of Parliament namely the Central Silk Board Act, 1948 (hereinafter called as '1948 Act'). There is no cadre and recruitment rules for casual labourers. They are appointed by the Directors of the Institute as and when it becomes necessary. Their wages

and service conditions are governed by the Central Silk Board after getting approval from the Ministry of Textiles. It has further been stated that the Original Application is barred by limitation as the applicant was given Temporary Status as per Circular No. CSB-9(3)/2014-Wages/Labour/Vol.II dated 23.03.2016 wherein it was clearly mentioned that the applicant's age of retirement shall be 58 years. The terms of said circular were accepted by the applicant. The present Original Application which has been filed on 23.03.2020 is, therefore, barred by limitation. On merits it has been stated that the applicant who is working as a Temporary Status Skilled Farm Worker at Ramanagara is not a permanent employee of the Central Silk Board. He was not engaged against any sanctioned post. There are no rules permitting him to continue in service beyond the age of 58 years and, therefore, he is not entitled to continue in service until the age of 60 years and as such he is due for retirement on 04.04.2020. It has further been averred that Writ Petition No. 18693/2014 has been filed by the Central Silk Board before the Hon'ble High Court of Karnataka challenging therein the award passed by the Industrial Tribunal. In the said Writ Petition, the Hon'ble High Court has stayed Industrial Tribunal's award subject to Central Silk Board's implementing the letter dated 08.08.2012 issued by the Ministry of Textiles, Government of India, New Delhi and, in compliance with the said interim order, the Central Silk Board has issued a memorandum to applicant intimating therein that he shall be retiring after attaining the age of 58 years. It has further been averred that the matter regarding age of retirement is *sub-judice* before the Hon'ble High Court of Karnataka and, therefore, no

order contrary to interim order passed by the Hon'ble High Court can be granted by this Tribunal. The respondent Central Silk Board has also filed additional affidavits dated 18.09.2020 and 13.10.2020 stating therein that even the order dated 04.03.2020 passed by this Tribunal in Puttaraju's case (*supra*) has also been challenged before the Hon'ble High Court of Karnataka in Writ Petition No. 11028/2020 (S-CAT) and by way of an interim order dated 07.10.2020 the Hon'ble High Court has stayed the said order. With all these assertions, the respondents have prayed for dismissal of the Original Application.

4. Heard learned counsels for the parties.

5. Shri Ravikanth, learned counsel for the applicant has submitted that the action of respondent Central Silk Board to retire the applicant at the age of 58 years is contrary to Fundamental Rule 56 (b). His further argument is that the applicant, after grant of temporary status was also converted to Time Scale Labourer and, therefore, he should be treated at par with other Central Government employees, who, in any case, retire at the age of 60 years.

6. Toeing almost the same line of argument, Shri Kamalesan, submitted that the action of respondents retiring the applicant at the age of 58 years is violative of Articles 14 and 16 of the Indian Constitution as the temporary status employees are entitled to same benefits which are granted to regular Group-D employees in Central Government.

7. Shri Venkatesh Kumar, learned counsel representing the applicants in some of the above captioned cases, further submitted that since this Tribunal has already allowed an identical Original Application in Puttaraju's case (*supra*) and a direction has been issued to respondents to permit the counterparts of the applicant to work until the age of 60 years, therefore, while granting parity with the said case, these Original Applications deserve to be allowed.

8. Per contra, Shri Vishnu Bhat learned counsel representing the respondents, submitted that as per Section 11 of the '1948 Act', all the acts of the Central Silk Board are subject to the control of Central Government which has accepted the age of retirement of the Farm Workers until 58 years only. Learned counsel further submitted that vide circular dated 23.03.2016, the age of retirement until 58 years was notified and to said circular no challenge was laid within the prescribed period of limitation. Therefore, the Original Application filed in the year 2020 is barred by limitation. Learned counsel still further submitted that the applicants in all the above captioned Original Applications are the members of Central Silk Board Employees Union which has been pursuing the cause before the Hon'ble High Court in Writ Petition No. 18693/2014. It is the contention of learned counsel that since the matter is *sub-judice* before the Hon'ble High Court, therefore, these Original Applications are wholly misconceived. Learned counsel further submitted that the applicants herein cannot even claim parity with the order passed by this Tribunal in Puttaraju's case (*supra*)

as the said order has also been stayed by the Hon'ble High Court by way of an interim order dated 07.10.2020 passed in Writ Petition No. 11028/2020 (S-CAT).

9. Considered the rival contentions of learned counsels for the parties and perused the records.

10. A careful perusal of the record reveals that the Central Silk Board Employees Union had raised a dispute with regard to age of retirement of its members and accordingly the Central Government had formed an opinion that an industrial dispute exists between the management of Central Silk Board and its workmen. Therefore, a reference was made by the Central Government to Industrial Tribunal under Section 10 of the Industrial Disputes Act, 1947 on 07.11.2007 to answer as to whether the demand of the Central Silk Board Employees Union for enhancement of retirement age from 55 years to 60 years is legal and justified or not. The said reference was answered by Industrial Tribunal vide its award dated 01.04.2013 holding therein that the demand of the Central Silk Board Employees Union for enhancement of retirement age of Time Scale Farm Workers from 55 years to 60 years is legal and justified and thus they are entitled to continue in service until the age of 60 years.

11. Before the aforesaid award could be announced, the Central Government, while exercising its power under Section 11 of the '1948 Act', had accorded the approval to a proposal of Central Silk Board for enhancement of the retirement age of Time Scale Farm Workers from 55

years to 58 years with effect from 16.07.2012. The said approval was communicated to Central Silk Board by the Ministry of Textiles vide its letter dated 08.08.2012.

12. The Central Silk Board, however, filed Writ Petition No. 18693/2014 before the Hon'ble High Court of Karnataka at Bangalore challenging therein the award dated 01.04.2013 passed by the Industrial Tribunal. During the course of preliminary hearing, it appears that the Central Silk Board had placed reliance upon the letter dated 08.08.2012 issued by the Ministry of Textiles and, while relying upon the said letter, the Hon'ble High Court had passed an interim order on 30.04.2014 and stayed the Industrial Tribunal's award subject to the condition that the Central Silk Board shall implement the letter dated 08.08.2012. The said Writ Petition is still pending adjudication before the Hon'ble High Court and the Central Silk Board Employees Union has been pursuing the cause.

13. The fact, that the applicants in the above captioned Original Applications are the members of the Central Silk Board Employees Union, has not been disputed by learned counsels representing them.

14. Though the cause is being pursued by the Central Silk Board Employees Union before the Hon'ble High Court, still Original Application Nos. 170/00299/2018, 00485/2018, 00486/2018, 00538/2018, 00564/2018, 00588/2018, 00589/2018, 00725/2018, 01277/2018, 1831/2018, 00061/2019, 00062/2019, 00063/2019, 00117/2019, 00120/2019, 00299/2019, 00403/2019, 00406/2019, 00459/2019, 00460/2019,

00461/2019, 00462/2019, 00463/2019, 00464/2019, 00534/2019, 00700/2019, 00701/2019, 00702/2019, 00703/2019, 00845/2019, 00846/2019, 00847/2019, 00848/2019, 00955/2019, 01391/2019, 01674/2019, 00084/2020 and 00085/2020 were filed by various counterparts of the applicants seeking a mandate to respondents to retire them at the age of 60 years. Those Original Applications were allowed by this Tribunal by way of a common order dated 04.03.2020 (treating the Puttaraju's case (*supra*) as a lead case) and a declaration was given that the applicants therein will retire at the age of 60 years. The order dated 04.03.2020 is also a subject matter of challenge before the Hon'ble High Court in Writ Petition No. 11028/2020 (S-CAT) filed at the instance of Central Silk Board. The Hon'ble High Court by way of an interim order dated 07.10.2020 has stayed the order dated 04.03.2020 passed by this Tribunal in Puttaraju's case (*supra*).

15. There is no dispute with regard to the fact that the applicants herein are the members of the Central Silk Board Employees Union which has been pursuing the cause for enhancement of their age of retirement until 60 years. The respondents in their additional affidavit dated 18.09.2020 have also stated that since the applicants herein are the members of the Central Silk Board Employees Union, therefore, the decision taken by the Union shall be binding on them. Maintainability of these Original Applications has been seriously disputed by the respondents as the Industrial Tribunal's award dated 01.04.2013 wherein the age of retirement at 60 years has been

held to be justified, has already been stayed by the Hon'ble High Court in Writ Petition No. 18693/2014 subject to implementation of Ministry's letter dated 08.08.2012 by the Central Silk Board.

16. In this view of the matter, in our considered opinion, no mandate can be issued to respondents in the above captioned Original Applications to retire the applicants at the age of 60 years as it will go contrary to the interim order dated 30.04.2014 passed by the Hon'ble High Court in Writ Petition No. 18693/2014. Neither any interim order can be allowed to continue in favour of the applicants herein.

17. In any case, if the Hon'ble High Court forms a view to affirm the finding recorded by the Industrial Tribunal in its award dated 01.04.2013 and the Writ Petition No. 18693/2014 is accordingly dismissed, in our opinion, the applicants herein, who are admittedly the members of Central Silk Board Employees Union, will be entitled to get the benefit of Industrial Tribunal's award dated 01.04.2013

18. We do not find any substance in the argument of learned counsels for the applicants to claim parity with the order dated 04.03.2020 passed by this Tribunal in Puttaraju's case (*supra*) as the said order has also been stayed by the Hon'ble High Court by way of an interim order dated 07.10.2020 passed in Writ Petition No. 11028/2020 (S-CAT).

19. However, in the facts and circumstances of the case, we are of the opinion that the ends of justice will be met if the above captioned Original

Applications are disposed of with the observations that in the eventuality of dismissal of Writ Petition No. 18693/2014 and Writ Petition No. 11028/2020 (S-CAT) by the Hon'ble High Court of Karnataka affirming the Industrial Tribunal's award dated 01.04.2013 and the order dated 04.03.2020 passed by this Tribunal in Puttaraju's case (*supra*) and failure of the Central Silk Board to permit the applicants herein to continue in service until the age of 60 years, the applicants herein shall be entitled to get their Original Applications revived by way of filing respective Miscellaneous Applications.

20. Accordingly the above captioned Original Applications are disposed of with liberty to the applicants herein to get them revived in the eventuality of dismissal of Writ Petition No. 18693/2014 and Writ Petition No. 11028/2020 (S-CAT) by the Hon'ble High Court of Karnataka and failure of the respondent Central Silk Board to extend the benefit of Industrial Tribunal's award dated 01.04.2013 to applicants herein. All interim orders, wherever those are granted in the above captioned Original Applications, also stand vacated

21. Ordered accordingly. However, there shall be no orders so as to costs.

(RAKESH KUMAR GUPTA)
MEMBER (A)

/ksk/

(SURESH KUMAR MONGA)
MEMBER (J)